Year-2023-2024

I, Dharmendra Kumar Mukihya son of Ram Bahadur Mukhiya aged
43 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Office Attendent given here in below the details of the assets (immovable, movable, bank

4040 (Fallo)

Details of movable assets

balance, etc.) of myself, my spouse and dependants\*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SAT JANAN SI. Description Self Spouse name (s) Dependant-1 Dependant-2 Dependant-3 Yasoda (1) Sadhna (3) Gitanjali (5) Kapil Kumari Kumari Kumari Kumar (2) Rakesh (4) Kumar Pushpanjali Kumari Cash 1000/-1000/-Nil Nil Nil Deposits in Banks. Financial (ii) Institutions And SBI-10000/-SBI-10,000/-Nil Nil Nil Non-Banking Financial Companies Bonds, Debentures and (iii) Nil Nil Nil Nil Nil shares in Companies Other financial institutions, (iv) NSS, Postal Nil LIC No-Nil Nil Nil Savings, LIC 829310564 Policies, etc Relince Inurence Motor Vehicles (v) (details of Nil Nil Nil Nil Nil make, etc.) Jewellery (give details of Gold-40gm (vi) Nil Nil Nil Nil weight and Silver-250gm value) Other assets. such as values (vii) Nil Nil Nil Nil Nil of claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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\* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2024	
(a)	(i) Loans from Banks	(1) SBI (2) SBI	1,84,036/- 1,26,580/-	
	(ii) Loans from financial institutions	Nil		
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	Nil		
	(b) dues to departments dealing with supply of water	Nil		

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	(c) dues to departments dealing with supply of electricity	Nil	
	- AMOUNT (	ELECTION OF THE PROPERTY OF TH	
	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No BJKPM1415P	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

## Personal Detail GPF/CPF/PRAN No. 110051214780 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group C (A/B/C) Cadre Bihar Vidhan Sabha Service (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District **DARBHANGA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 273021

Name of Employee: Dharmendra kumar Mukhiya

Designation: Office Attendant

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.